

**OFFICE ORDER NO. 160 OF 2019**

Read:	1. This Office Order No.51 of 2018, dated 28 <sup>th</sup> May, 2018.
	2. Notification No.K.13014/01/2019-US.I, dated 3 <sup>rd</sup> December, 2019 issued by the Joint Secretary to the Government of India, Ministry of Law and Justice (Department of Justice), New Delhi.
	3. This Office Order No.B-4/JO/MSJ/Relieving / 7684 / 2019, dated 4 <sup>th</sup> December, 2019.
	4. Hon'ble High Court Notification No. A-1201/2019, dated 10 <sup>th</sup> December, 2019.
	5. This Office Order No.B-4/SCC/CJ/Tr.&Posting/SCM/7926/2019, dated 13 <sup>th</sup> December, 2019.

The Hon'ble High Court has been pleased to make transfer and posting of the undersigned i.e. Shri. S. C. More, 1<sup>st</sup> Additional Principal Judge, City Civil and Sessions Court, Mumbai as Chief Judge, Small Causes Court, Mumbai, vide its Notification, dated 10<sup>th</sup> December, 2019 under reference. Accordingly, the undersigned has taken over the charge of the said post on Friday, the 13<sup>th</sup> December, 2019.

In view of above, the earlier Office Order No. 51 of 2018, dated 28<sup>th</sup> May, 2018 in respect of assignment and distribution of the Judicial Work amongst the Judicial Officers of this Court is hereby partially modified and following order is issued and same shall come into force with immediate effect until further orders.


HEAD OFFICE

COURT ROOM NO.1  
APPEAL COURT

The Appellate Bench consisting of S/Shri. S. C. More, Chief Judge and A. V. Mishra, Judge shall preside over this Court and hear the Appeals, Revision Applications and Full Court Applications as usual.

Admission Matters will be taken everyday.

COURT OF SMALL CAUSES }  
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MUMBAI : 13<sup>TH</sup> DECEMBER, 2019 }

  
( S. C. More )  
Chief Judge